

Direct Air link between Bhubaneswar and Port Blair

5724. SHRI SOMNATH RATH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have a proposal to provide direct air link between Bhubaneswar and Port Blair;

(b) whether the proposal is expected to be implemented during the current financial year; and

(c) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :
(a) No, Sir.

(b) and (c). Do not arise.

Setting up of National Civil Aviation Authority

5725. SHRI SOMNATH RATH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to set up a National Civil Aviation authority to look after the civil airports in the country;

(b) if so, when;

(c) whether Government have appointed any committee in this connection; and

(d) if so, the recommendations thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :
(a) and (b). A proposal to set up a Civil Aviation Authority which will be responsible inter-alia for the development, management and maintenance of domestic airports is under consideration.

(c) and (d). Yes, Sir. The Committee has recommended the creation of a statutory Civil Aviation Authority.

Direct flight between Bhubaneswar and Bombay and Vice-versa

5726. SHRIMATI JAYANTI PATNAIK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have examined the proposal for the introduction of a direct flight between Bhubaneswar and Bombay and vice-versa;

(b) if so, the decision taken for implementing the above proposal; and

(c) the date from which such proposal is expected to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) to (c). Indian Airlines has no plans to introduce a direct flight between Bhubaneswar and Bombay. Indian Airlines, however, operates four B-737 flights per week on the route Calcutta-Bhubaneswar-Hyderabad. Convenient connections have been provided at Hyderabad in both the directions for the passengers travelling between Bombay and Bhubaneswar.

Turb propelled aircraft for Vayudoot Services

5727. SHRI SHANTARAM POTDUKHE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to use turb-propelled aircraft for Vayudoot services; and

(b) the number of aircraft requisitioned for this purpose, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :
(a) and (b). Vayudoot has been operating services with turbo-prop aircraft F-27 and HS 748 leased from Indian Airlines. At present, the company has leased capacity equivalent to 4 turbo/prop aircraft.

Preservation of Quail Bird

5728. SHRI SHANTARAM POTDUKHE : Will the PRIME MINISTER be pleased to state :

(a) whether Quail Bird is under extinction in the Himalayas;

(b) if so, the efforts proposed by Government to preserve the same; and

(c) the other bird species are under the threat of extinction and Government efforts to preserve them?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). There are five species of Quails known in the Himalayas. Of these, the Mountain Quail is reported to be extinct. The other four species are not considered endangered or threatened with extinction. The species are afforded protection under the Wild Life (Protection) Act, 1971.

(c) There are 38 species and sub-species of birds included under Schedule I of the Wild Life (Protection) Act, 1972. Of these, the mountain Quail, the Jerdon's Courser, the Pink-headed Duck and Forest Spotted Owlet are reported to be extinct. The rest are rare or endangered. However, as a result of conservation action taken in recent years, they are not under threat of extinction.

Inscription of Word "Under Suspension" on Postal Covers

5729. SHRI KAMLA PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether while addressing a communication to a public servant who has been placed under suspension, the word 'under suspension' is to be inscribed on the postal envelope;

(b) if not, whether Government are aware that some offices are putting the word 'under suspension' on the postal covers thereby hurting the feelings of the individual besides spoiling his image amongst the local people; and

(c) if so, steps proposed to be taken to ensure non-recurrence of such events in future?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) to (c). Government have not

issued any instructions to the effect that the word 'under suspension' should be super-scribed on the postal envelope addressed to a public servant under suspension, nor is the issue of any instructions to this effect under consideration.

Financial Status of Central Government Employees Consumer Cooperative Society

5730. SHRI KAMLA PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) the financial status of the Central Government Employees Consumer Co-operative Society Limited, New Delhi as on 1 January, 1985, and on 1 January, 1980;

(b) whether the working of the Society has improved during the last three years, if so, in what way;

(c) steps proposed to be taken to further strengthen it so as to render greater service to Government employees;

(d) whether a special audit has been ordered and if so, the findings thereof;

(e) whether there is any proposal to bifurcate the stationery counter into three-four counters under independent charge of persons manning them so as to bring about the desired improvement in its working; and

(f) if so, by when and period of the tenure fixed, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) A statement is attached.

(b) Yes, Sir. By streamlining the various administrative, operational and functional aspects of the Society from 1980 onwards to achieve improved services to the consumers and also the over all economic viability of the Society.

(c) While striving to improve administrative, efficiency the Society envisages to expand its business by opening more